

(b) A committee of three officers conducts, on the spot examination; samples are also examined in the laboratory for determining the extent of damage.

(c) No stocks of damaged foodgrains have been sold to any brewery during 1971 by the Food Corporation of India.

(d) Does not arise.

Report on Building a Shipyard at Haldia

709. SHRI MUKHTIAR SINGH MALIK

SHRI HARI KISHORE SINGH :

Will the Minister of SHIPPING & TRANSPORT be pleased to state :

(a) whether the Study Team appointed by Government to examine the feasibility of building a shipyard at Haldia has since submitted its report;

(b) if not, the reasons for the delay; and

(c) the time by which the report is expected to be submitted?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) No, Sir.

(b) Some of the studies required to be made for the purposes of the final report have not yet been completed.

(c) It is not possible to indicate the period at this stage.

Fossils found in Ravines along Tributary of Godavari

710. SHRI MUKHTIAR SINGH MALIK : Will the Minister of EDUCA-

TION AND SOCIAL WELFARE be pleased to state :

(a) whether a "mine" of fossils, probably 1,50,000 years old, has come to light in the deep ravines along a tributary of the Godavari in the Marathwada region of Maharashtra; and

(b) if so, the revelation therefrom ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Proposal from Government of Bihar for River Transport Service

711. SHRI HARI KISHORE SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the State Government of Bihar has submitted any proposal for River Transport Service during the Fourth Plan period; and

(b) if so, whether Government of India have since examined it and with what results ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) and (b) The Government of Bihar had submitted in August, 1958 two schemes for operating the inland water transport services on two stretches of the river Ganga : (i) between Patna and Buxar, and (ii) Bhagalpur and Karogola. These schemes, *inter alia*, were considered by the Bhagavati Committee, who recommended that well-organised services between Buxar and Farakka on the Ganga should be started as a forerunner to a direct service between Buxar and Calcutta after comple-

tion of the Farakka Project. This recommendation was examined by the Government of India in consultation with the concerned State Governments. A river service between Patna and Ghazipur has been started with effect from 10-11-1971 on an experimental-cum-promotional basis. The question of extending this service will be examined in due course in the light of its working on this stretch.

**Education of Children of Persons
died in Indo Pak War**

712. SHRI P. M. MEHTA :

SHRI C T. DHANDAPANI ·

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether his Ministry has prepared any list of the children of those who died or were disabled in the Indo-Pak War and who are getting education in different colleges, schools and abroad ;

(b) whether State Government's and Defence Ministry's cooperation has been sought for providing special arrangements for education of those children ; and

(c) the nature of arrangements so made ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) to (c). It is not proposed at present to prepare any list of the children of the military, or para military personnel killed or disabled during the recent hostilities. It is, however, proposed to issue Entitlement Cards to the Children of such personnel through the Record Offices concerned. Arrangements have been made by the Ministry of Defence for this purpose.

The Ministry of Education and Social Welfare has issued orders for the grant of the following concessions to the children of the above categories studying in or who get admitted to educational institutions under its control :—

- (i) Complete exemption from tuition and other fees levied by the educational institutions concerned ;
- (ii) Grants to meet hostel charges in full for those studying in boarding schools and colleges ;
- (iii) Full cost of books and stationery ; and
- (iv) Full cost of uniform where this is necessary.

These concessions will be available upto the end of the first degree course. However, for children who are already studying in any post-graduate course the concessions would be extended for the completion of the present course.

The State Governments have been requested to issue similar orders concerning the educational institutions under their control. The following State Governments and Union Territories have issued orders extending the above concessions to the children concerned :—

Andhra Pradesh ;
Gujarat ;
Madhya Pradesh ;
Maharashtra ;
Mysore ;
Pondicherry ;
Tamil Nadu ; and
West Bengal.

The matter is being pursued with other State Governments. The intention, however, is that the children would receive the concessions either from the State or the Central Government.